

[Shri G. Lakshmanan]

and walking out. I should like to know what subject we are discussing and anything that has been said outside the subject should be completely expunged.

SHRI NAGESHWAR PRASAD SHAHI: There is no question of any expunction. Our point is, the Prime Minister has made such a remark distinguishing between the overseas ladies and Indian ladies.

SHRI G. LAKSHMANAN: Sir, what is taking place is outside the subject. What is this?

INTRODUCTION OF MINISTERS

THE PRIME MINISTER (SHRI MORARJI R. DESAI): Sir, may I introduce the new Ministers?

1. Chaudhuri Charan Singh.
2. Shri Sikandar Bakht.
3. Shri H. N. Bahuguna.
4. Shri Raj Narain.
5. Shri Atal Bihari Vajpayee.

SHRI BHUPESH GUPTA (West Bengal): Sir, about Mr. Raj Narain, it is introductory induction. If it is induction, I can understand it because he requires no introduction. The only other thing is, Chaudhuri Charan Singh has already introduced himself to us; he has introduced himself very well the other day when he spoke. Therefore, it is all right. I am very glad that Mr. Morarji Desai came to introduce them before I raised that point.

REFERENCE TO INCOMPLETE COVERAGE OF PROCEEDINGS BY SAMACHAR

SHRI BHUPESH GUPTA (West Bengal): Yesterday, Sir, after the Calling Attention Motion in connection with the debate on the Budget, I mentioned the names of a number

of officers who were part of the extra-constitutional centre of power, mentioned in the President's Address. I mentioned an officer called Mr Bhinder, DIG of Delhi Police. I do not know why the Samachar has not circulated that name. Later in the evening, I mentioned the name of one Mr. Misra, Joint Secretary in the Ministry of Defence and a crony of Mr. Bansi Lal whom he brought from Haryana. These two names also should have been mentioned because I have given some names. These names should not have been omitted. Mr. Bhinder's name should not have been omitted by the Samachar. I mentioned his name yesterday in the morning. Today he has been transferred to Haryana. But I would like to know from the Prime Minister, is it all that, only transfer?

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE.

Grave situation arising out of the acute drought conditions prevailing in major parts of Karnatak and in some other parts of the country

MR. DEPUTY CHAIRMAN: Now the Calling Attention.

श्री नागेश्वर प्रसाद शाही (उत्तर प्रदेश) : उपसभापति महोदय, यह बताया नहीं गया कि विदेशी महिलाओं और देशी महिलाओं में क्या भिन्नता है । देशी महिला के बारे में बताया जाना चाहिए । . .

(Interruptions)

श्री उपसभापति : आपने अपनी बात कह दी है ।

श्री नृपतिरंजन चौधरी (आसाम) : अभी जो ध्यान कर्षण प्रस्ताव का नोटिस आपको मिला है वह ऐडमिट होगा कि नहीं ?

श्री उपसभापति : उसका निर्णय यथा समय दे दिया जाएगा ।